

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4556
ANSWERED ON:20.12.2012
STATUS OF EMPLOYEES
Acharia Shri Basudeb

Will the Minister of RAILWAYS be pleased to state:

- (a) whether consequent upon taking over of M/s Burn Standard Company Ltd. Howrah and Burnpur by the Railways the employees thereof have been given the status of railway employees;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the employees of these units have been granted appropriate pay scales and other benefits applicable to railway employees;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) No, Madam.

(b) to (e) Burn Standard is a Public Sector Undertaking (PSU) whose administrative control has been transferred to Ministry of Railways from the Department of Heavy Industry and it continues to be governed by the Department of Public Enterprise's guidelines, including pay scales, to PSUs.